

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-520
IB-90/ND/2020

IN THE MATTER OF:

Mr.Arun Kumar Singh Sole Proprietor A.K. Singh & Company

Vs.

M/s Bright Star Infrastrution&Pvt. Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 15.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appeared on behalf of the applicant. Since the matter is listed for the first time after the lockdown, therefore, one more opportunity is being granted to applicant to appear and press his application. List the matter on **25.02.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)